

3. Archelological Survey of India
4. Patel Dham
5. Central Secretariat, North Block
6. DIZ Area
7. Lodi Colony
8. R.K. Puram, Sector-III

(e) The Delhi Development Authority has neither been approached nor have they provided any accommodation to the Society for running its Branch Stores. The Works & Housing Ministry have however been providing suitable accommodation at a nominal rate of rent for opening the Branches of the Society in Central Government Residential Colonies and some Office Buildings. In one Private Colony (Chitaranjan Park) the Local Residents Welfare Association obtained accommodation from the DDA and handed it over to the Society for running a Branch Store.

(f) Does not arise.

Rohini 300 Rocket

7281. SHRI PRATAP BHANU SHARMA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Rohini-300 rocket powered by a castor-oil based high performance solid propellant had a successful maiden flight recently; and

(b) if so, the Salient features thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) The IPP-40 propellant based on indigenously developed resin derived from castor oil was recently flight tested on Rohini (RH-300) rocket, as part of the development programme related to advanced solid propellants. The rocket carried a technological payload consisting of magneto sensors, thermocouples and sensors for measuring acceleration, pressure and vibration. The flight was normal.

Manufacturing of Remote Control Equipment/Gadgets

7282. SHRI AMAL DATTA: Will the PRIME MINISTER be pleased to state

(a) whether there is any restriction on manufacture of remote control equipments or gadgets; and

(b) if so, what are the restrictions and under what conditions the manufacture/use of such remote control equipments allowed?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M.S. SANJEEVI RAO): (a) and (b) While there are no restrictions on manufacture of remote control equipment or gadgets in general, such equipment as require control through wireless signals can be manufactured only by 100% Government-owned companies and their manufacture/use is subject to frequency clearance by Ministry of Communications.

Publication Regarding Khalistan Movement

7283. PROF. NARAIN CHAND PARASHAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has scrutinized the publications of the Khalistan movement produced in India and abroad and arrived at any conclusion regarding the origin, directions and inspiration for this movement;

(b) if so, the nature of the conclusions arrived at; and

(c) if not, whether such a scrutiny would be made so as to place the correct view point before the nation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) and (b) Some such publications have come to notice. These publications relate to anti-national matters and are reported to have been inspired by leaders of organisations of the National Council of Khalistan and Dal Khalsa which have been declared as unlawful associations under the Unlawful Activities (Prevention) Act, 1967.

(c) Does not arise.

Thefts From Cars Parked at Palam Air Port

7284. SHRI NAWAL KISHORE

SHARMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware that thefts of articles from cars inside the authorised parking area at Palam Airport are on the increase ;

(b) the total number of theft complaints registered with the Palam Police Station during the year 1981 and 1982 regarding thefts from parked cars at Palam Airport ;

(c) how many theft cases have so far been solved ;

(d) what are the reasons for the increase in such thefts ; and

(e) what steps Government have taken or are proposed to be taken to check such incidents of thefts effectively ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) No such increase has been noticed.

(b) In the year, 1981, 3 such cases were reported and in 1982 only 1 such case was reported.

(c) One case of 1981 has since been solved.

(d) Does not arise, in view of reply to parts (a) and (b) of the question.

(e) Patrolling has been intensified and Management of the car park has been alerted.

**Import of Construction Equipments
etc. for Visakhapatnam Steel Plant**

7285. SHRI NAWAL KISHORE SHARMA : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether it is a fact that Government are pushing through the import of a number of items including construction equipments, structurals and fabricators for the Visakhapatnam steel plant ;

(b) whether it is a fact that these items can be wholly procured domestically and in any quantity ;

(c) what is the total amount involved in the import of the items as at (a) above ; and

(d) what is the justification for importing

these articles when these are available in abundance domestically ?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL AND MINES (SHRI N.K.P. SALVE) : (a) and (b) No, Sir.

(c) and (d) Do not arise.

**Infiltration of Pakistan National in
Jaisalmer of Barmer District of
Rajasthan**

7286. SHRI NAWAL KISHORE SHARMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware that at present large scale infiltration of Pakistani nationals is taking place in the place in the bordering districts of Jaisalmer and Barmer in Rajasthan ;

(b) if so, the total number of Pakistani nationals infiltrated during the years 1981 and 1982 ; and

(c) if so, steps taken to check such infiltration and how far their infiltration has been checked ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) Government have received no reports about large scale infiltration of Pakistani nationals in the districts of Jaisalmer and Barmer in Rajasthan.

(b) 8 Pak nationals in 1981 and 3 Pak nationals in 1982 were apprehended.

(c) Patrolling along the international border has been intensified and strict vigilance is kept to check any infiltration from across the border.

Development of backward areas of Orissa

7287. SHRIMATI JAYANTI PATNAIK :

SHRI RASA BEHARI BEHERA :

Will the Minister of PLANNING be pleased to state :

(a) whether Government propose to grant special assistance for the development of backward areas of Orissa ;